

Rochnama Details

Civil Register No.16-A-Diary
IN THE COURT OF: J.M.-1st Class
Before: Sri Nagendra Nath Jha
Dated 28-01-2022

S.N o.	Case No.	Purpose of Proceedings	Next/Disposal Date
1	CRI. CASE/40/2016	Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :----	Next Date of Hearing :02-04-2022
2	CRI. CASE/1484/2020	Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :----	Next Date of Hearing :02-04-2022
3	CRI. CASE/2323/2020	Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :----	Next Date of Hearing :02-04-2022
4	CRI. CASE/5774/2013	Order Passed: Stage :Prosecution Evidence Sub Satge :----	Next Date of Hearing :05-03-2022
5	CRI. CASE/5636/2013	Order Passed: Stage :Prosecution Evidence Sub Satge :----	Next Date of Hearing :07-03-2022
6	CRI. CASE/14580/2014	Order Passed: Stage :Prosecution Evidence Sub Satge :----	Next Date of Hearing :07-03-2022
7	CRI. CASE/13311/2014	Order Passed: Stage :Prosecution Evidence Sub Satge :----	Next Date of Hearing :05-03-2022
8	Cr. Case Complaint (P)/452/2019	Order Passed: Stage :Enquiry & Witness Sub Satge :----	Next Date of Hearing :15-02-2022
9	Cr. Case Complaint (P)/699/2019	Order Passed: Stage :Enquiry & Witness Sub Satge :----	Next Date of Hearing :29-03-2022
10	Cr. Case Complaint (P)/708/2019	Order Passed: Stage :Enquiry & Witness Sub Satge :----	Next Date of Hearing :29-03-2022
11	Cr. Case Complaint (P)/1000/2019	Order Passed: Stage :Enquiry & Witness Sub Satge :----	Next Date of Hearing :29-03-2022
12	Cr. Case Complaint (P)/1075/2019	Order Passed: Stage :Enquiry & Witness Sub Satge :----	Next Date of Hearing :29-03-2022
13	CRI. CASE/7080/2013	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :02-04-2022
14	CRI. CASE/12742/2014	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :02-04-2022
15	CRI. CASE/12823/2014	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :02-04-2022
16	CRI. CASE/10795/2013	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :02-04-2022
17	Cr. Case Complaint (P)/7175/2014	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :04-04-2022
18	CRI. CASE/13099/2014	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :02-04-2022
19	CRI. CASE/13379/2014	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :02-04-2022
20	Cr. Case Complaint (P)/8063/2014	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :04-04-2022
21	Cr. Case Complaint (P)/1028/2017	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :09-02-2022
22	CRI. CASE/1475/2012	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :02-04-2022
23	CRI. CASE/1960/2019	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :02-04-2022
24	CRI. CASE/483/2021	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :02-04-2022

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25	Cr. Case Complaint (P)/8488/2014	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :28-02-2022
26	Cr. Case Complaint (P)/1251/2015	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :04-04-2022
27	Cr. Case Complaint (P)/493/2017	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :04-04-2022
28	Cr. Case Complaint (P)/430/2020	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :28-02-2022
29	Cr. Case Complaint (P)/514/2020	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :15-02-2022
30	Cr. Case Complaint (P)/99/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :09-03-2022
31	CRI. CASE/6237/2013	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :14-03-2022
32	CRI. CASE/8993/2013	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :02-04-2022
33	CRI. CASE/8937/2013	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :07-03-2022
34	Indian Penal Code (IPC)/2032/2013	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :05-03-2022
35	CRI. CASE/4517/2013	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :14-03-2022
36	CRI. CASE/10177/2013	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :14-03-2022
37	CRI. CASE/19238/2015	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :14-03-2022
38	CRI. CASE/475/2018	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :11-02-2022
39	CRI. CASE/1055/2018	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :14-03-2022
40	CRI. CASE/978/2019	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :10-02-2022
41	CRI. CASE/1330/2019	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :11-03-2022
42	CRI. CASE/1421/2019	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :14-03-2022
43	Cr. Case Complaint (P)/48/2019	Order Passed: Stage :ORDER Sub Satge :----	Next Date of Hearing :15-02-2022
44	CRI. CASE/8111/2013	Order Passed: Stage :Charge Sub Satge :----	Next Date of Hearing :07-03-2022
45	CRI. CASE/16579/2014	Order Passed: Stage :Charge Sub Satge :----	Next Date of Hearing :10-03-2022
46	CRI. CASE/18741/2015	Order Passed: Stage :Charge Sub Satge :----	Next Date of Hearing :02-03-2022
47	CRI. CASE/18987/2015	Order Passed: Stage :Charge Sub Satge :----	Next Date of Hearing :10-03-2022
48	CRI. CASE/1236/2017	Order Passed: Stage :Charge Sub Satge :----	Next Date of Hearing :02-04-2022

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49	CRI. CASE/1448/2017	Order Passed: Stage :Charge Sub Satge :----	Next Date of Hearing :02-03-2022
50	CRI. CASE/701/2019	Order Passed: Stage :Charge Sub Satge :----	Next Date of Hearing :11-02-2022
51	CRI. CASE/1630/2020	Order Passed: Stage :Charge Sub Satge :----	Next Date of Hearing :10-03-2022
52	Cr. Case Complaint (P)/6817/2014	Order Passed: Stage :WITNESS Sub Satge :----	Next Date of Hearing :28-02-2022
53	CRI. CASE/16300/2014	Order Passed: Stage :WITNESS Sub Satge :----	Next Date of Hearing :07-03-2022
54	Cr. Case Complaint (P)/958/2019	Order Passed: Stage :REPORT Sub Satge :----	Next Date of Hearing :04-04-2022

No. of Cases Heard	0
No. of Cases listed	54
No. of Witness Examined	
No. of Cases Disposed	0
No. of IA.s Disposed	
No. of Cases Contested	
No. of Cases Uncontested	
No. of M.O.s marked	
No. of Exhibits Marked	
No. of Cases in Mediation	
No. of Cases in Arbitration	
No. of Cases in Lok Adalat	
No. of Cases in Conciliation for ADR	
No. of Cases Adjourned	54

Presiding Officer